

- (2) S.O. 747 (E) dated the 1st June, 2005, publishing the Newsprint Control (Amendment) Order, 2005.
- (3) S.O. 944 (E) dated the 5th July, 2005, publishing the Newsprint Control (Amendment) Order, 2005. [Placed in Library For (1) to (3) See No. LT-2396/05]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON COMMERCE**

SHRI THENNALAG. BALAKRISHNA PILLAI: Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:

- (1) Seventy-second Report on Problems of Coffee Growers; and
- (2) Seventy-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Fifty-fifth Report on Export of Gems and Jewellery.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI R.K. DHAWAN: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2005-06):

- (1) Fourteenth Report on Assessment of Private Schools, Colleges and Coaching Centers; and
- (2) Fifteenth Report on Action Taken by Government on the Observations and Recommendations contained in the Fifty-fifth Report of the Committee (Thirteenth Lok Sabha) on Refunds Under the Income Tax Act, 1961.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON RAILWAYS**

SHRI KARNENDU BHATTACHARJEE: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways (2004-2005):

- (1) Eleventh Report on Tenth Five Year Plan of the Railways; and

- (2) Twelfth Report on Action Taken by Government on the recommendations/observations contained in the Sixth Report of the Committee on Rail Network in North East Region Expansion and Investment.

MR. DEPUTY CHAIRMAN: Clarification in relation to the Calling Attention Notice pertaining to a matter of urgent public importance ...*(interruptions)*...

RE: REPORT AND ACTION PLAN ON NANAVALI COMMISSION

श्री रूद्रनारायण पाणि (उड़ीसा) : सर, मैंने एक नोटिस दिया था। ...*(व्यवधान)*... सर, मैंने एक नोटिस दिया था। ...*(व्यवधान)*...

श्री उपसभापति: कोई नोटिस नहीं है। ...*(व्यवधान)*... Shri Mangani Lal Mandal ...*(interruptions)*... Shri Chavan ...*(interruptions)*...

SHRI BAL BIR K. PUNJ (Uttar Pradesh): Mr. Deputy Chairman Sir, I had given a notice ...*(interruptions)*...

MR. DEPUTY CHAIRMAN: No, the hon. Chairman has not allowed it. I would not allow anything ...*(interruptions)*... Your notice has not been considered ...*(interruptions)*... No, no, nothing will go on record. The hon. Chairman has not allowed anything ...*(interruptions)*... It has not been allowed. Mr. Chavan ...*(interruptions)*... The notice was under the consideration of the hon. Chairman; it has not been allowed ...*(interruptions)*... I cannot allow it ...*(interruptions)*... It has been rejected ...*(interruptions)*...

SHRI TARLOCHAN SINGH (Haryana): Let the Home Minister reply ...*(interruptions)*...

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सुरेश पचौरी) : गृह मंत्री जी खड़े हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Your notice has not been permitted by the Chairman. Hon. Home Minister wants to say something. I am allowing him.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, the Report given by the Nanavati Commission has been examined by the Home Ministry. We have prepared the Action Plan. It is before the Cabinet.